

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

COMP.APPL/221(CH)2023
And
CP No. 90/Chd/Hry/2022

IN THE MATTER OF:

Bottle Openers Digital Solutions Pvt. ...
Ltd.

Petitioner

Versus

Rohan Tandon & Ors. ...

Respondent

Under Section:166 & 447, CA 2013
Rule: 11 of NCLT Rules, 2016

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 13.08.2024.

Sd/-

Court Officer